

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 144 of 2020

In the matter of:

Omega Icehill Pvt. Ltd. & Ors.

Through its Director Mr. Tushal Kant Jindal

....Appellants

Vs.

Anil Agrawal

Director of Omega Icehill Pvt. Ltd.

....Respondent

Present

**For Appellants: Mr. Anil Airi, Mr. Nishant Menon, Ms. Kavita Sarin,
Ms. Sarika Raichur & Mr. Abhishek Jindal, Advocates.**

**For Respondent: Mr. Rohit Sharma, Mr. Atul Agarwal & Mr. Rounak
Nayak, Advocates.**

ORDER
(Virtual Mode)

25.09.2020: Learned Counsel for the Appellant submits that he has received the 'Reply Affidavit' only on 19th September, 2020. Therefore, he seeks one week time to file 'Rejoinder'. Prayer allowed.

Let the 'Appeal' be fixed on **8th October, 2020**.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[V.P. Singh]
Member (Technical)

Sim/nn